

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two District and Sessions Judges designated to dealing with the cases filed under Money Laundering Act for the Academic Programme No. P-1204 on the subject of **“Refresher Course for Money Laundering Courts”** scheduled to be held from 07.02.2020 to 09.02.2020 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- Read:**
1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 22.01.2020.

ORDER ROC.No.272/2020-B.SPL., DATED: 23.01.2020

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges designated to dealing with the cases filed under Money Laundering Act mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1204 on the subject of **“Refresher Course for Money Laundering Courts”** scheduled to be held from 07.02.2020 to 09.02.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal, Madhya Pradesh State.

SL.NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI B.R.MADHUSUDHAN RAO, Principal Special Judge for CBI Cases, Hyderabad.	III Addl. Special Judge for CBI Cases, Hyderabad.
2.	SRI. N.NARSING RAO, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Addl.Metropolitan Sessions Judge, Rangareddy District.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 07.02.2020 to 09.02.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**

**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

- To:**
1. The officers Concerned.

2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The Principal District and Sessions Judge, Rangareddy District.
7. The Metropolitan Sessions Judge-cum-I Adtl. District and Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy District.
8. The III Adtl. Special Judge for CBI Cases, Hyderabad.
9. The Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Adtl. Metropolitan Sessions Judge, Rangareddy District.
10. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition grounds, Hyderabad.
11. Pay and Accounts Officer, Hyderabad.

12. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |

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